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title: Regarding updation of National Register for Citizens in Assam.

SHRI SIRAJUDDIN AJMAL (BARPETA): Madam Speaker, I thank you very much for permitting to raise a matter of urgent public important pertaining to the State of Assam.

The preparation of National Register of Citizens (NRC) is in progress in Assam. It is a very commendable work. Here, I would like to bring to the notice of the Government of India, through you, that the minorities, especially Muslims are being harassed in the name of preparation of NRC on flimsy reasons. Our party, AIDUF demands that no Bangladeshi should stay in Assam. But genuine citizens should not be harassed.

Secondly, I would like to bring another important factor to the notice of this august House that overnight, devastating floods have totally destroyed the houses in Assam. In such a situation, people would rush to save their children and other family members rather than saving documents. So they are without documents now. But officers do not give them copies and these are genuine citizens of Assam are labeled as foreigners.

So, I would like to request the Government, through you, that these people should not be harassed while preparing the National Register of Citizens. This is our express demand.

SHRI MOHAMMAD SALIM (RAIGANJ): Madam Speaker, I want to associate with him.

HON. SPEAKER: You can associate.

कुमारी सुष्मिता देव, श्री राधेश्याम विश्वास, श्री मोहम्मद सलीम, श्री मोहम्मद बदरुल्लोहा खान, श्री शंकर प्रसाद दत्ता, श्री एम.वी. राजेश और *m08

श्री पी.के. बिजू को श्री सिराजुद्दीन अजमल द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।